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# The Orissa Gazette

PUBLISHED BY AUTHORITY.

**No. 11. CUTTACK, FRIDAY, MARCH 15, 1940.**

*Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

## CONTENTS

	PAGE.		PAGE.
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	51-54	PART VII.—Advertisements and Notices, etc.	201-206
PART II.—Educational Notices, Results of Examinations, etc.	111-116	PART VIII.—Sale Notices of the Forest Department.	9-11
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	221-258	PART IX.—Circulars and General Letters by the Comptroller, Orissa. <i>(Nothing for publication.)</i>	
PART IV.—Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	101-182	PART X.—Acts of the Legislative Assembly of Orissa. <i>(Nothing for publication.)</i>	
PART V.—Acts of the Indian Legislature assented to by the Governor-General.	1-9	PART XI.—Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. <i>(Nothing for publication.)</i>	
PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.  <i>(Nothing for publication.)</i>		SUPPLEMENT ... ..	223-243
		SUPPLEMENT (A). <i>(Nothing for publication.)</i>	

## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
MARCH, 1940—			
Saturday, 16th	... 4-30 P.M.	Leave Puri	... ..
	6-30 P.M.	Arrive Cuttack.	By car (via Sardai-pur, Baliana and Purighat).

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
MARCH, 1940—			
Sunday, 17th	}	HALT.	By car (via Puri-ghat, Balianata and Sardeipur).
to			
Wednesday, 20th			
Thursday, 21st ...	9-00 A.M.	Leave Cuttack ...	
	11-00 A.M.	Arrive Puri.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. Bowstead, Esq., M.C., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lt. Bhim Singh Thapa, Bahadur, O.B.L., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

J. BOWSTEAD,

Secretary to His Excellency  
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 11th March 1940.

**No. 1714-A.**—The services of Sri Loknath Patnaik (no. II), Deputy Collector on probation, are placed at the disposal of the Revenue Department, with effect from the 21st February 1940.

Notification no. 1059-A., dated the 8th February 1940, placing his services at the disposal of the Education Department, is cancelled.

The 12th March 1940.

**No. 1804-A.**—In notification no. 10107-A., dated the 21st December 1939, appearing on page 254, Part I of the *Orissa Gazette*, dated 22nd December 1939, publishing the result of the second half-yearly departmental examination of officers of the I.C.S. and other services held from the 9th to the 14th October 1939, substitute the following in Part B.—Lower Standard under item I—Civil Officers :—

B.—LOWER STANDARD.

(i) The officers of the Subordinate Civil Service named below have passed the lower standard examination completely having

now passed in the subject mentioned opposite their names :—

- (1) Maulavi Muhammad Mujibur Rahman—Law, Part I.
- (2) Sri Madhab Chandra Misra—Law, Part II.

(ii) The officer of the Subordinate Civil Service named below has passed the lower standard examination partially being still liable to pass in the subject mentioned opposite his name :—

Name.	Now passed in—	Still liable to pass in—
Sri Anirudha Das	Law, Part II	Oriya.

The 12th March 1940.

**No. 1776-Poll.**—The Governor of Orissa is pleased to appoint Mr. R.C.S. Bell, I.C.S., at present employed as Superintendent of Census Operations in Orissa and Mr. R. P. Ward, I.C.S., Secretary to the Government of Orissa in the Revenue and Development Departments, to be additional members of the Partially Excluded Areas Enquiry Committee constituted in resolution no. 12513-Poll., dated the 19th December 1938, as modified by resolution no. 3662-Poll., dated the 24th May 1939, and the subsequent notification no. 9040, dated the 3rd November 1939.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

*The 12th March 1940.*

**No. 578-P.**—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 5th March 1940.*

**No. 811-P.**—Mr. G. R. G. Ffoulkes, Assistant Superintendent of Police on probation, is confirmed in that rank, with effect from the 21st February 1940.

Y. A. GODBOLE,

*Chief Secretary to Government.*

### PUBLIC WORKS DEPARTMENT.

#### NOTIFICATIONS.

*The 11th March 1940.*

**No. 2896-E.**—Sri R. C. Gui, Assistant Engineer, who was posted to the Jobra Workshop in notification no. 15183-E., dated the 14th December 1939, for verification of stores of the workshop, is allowed to continue there up to the 15th March 1940.

*The 13th March 1940.*

**No. 2971-E.**—Mr. J. Shaw, Executive Engineer, Flood and Drainage Division, is granted leave out of India on average pay for a period of two months and seventeen days under rules 77 and 81 of the Fundamental Rules, with effect from the 6th April 1940.

*The 13th March 1940.*

**No. 2972-E.**—Sri Lingaraj Das, Assistant Engineer, is placed in charge of the current duties of the Executive Engineer, Flood and Drainage Division in addition to his own during the absence on leave of Mr. J. Shaw.

By order of the Governor,

S. K. ROY,

*Secretary to Government.*

### SUBORDINATE CIVIL SERVICE.

#### HOME DEPARTMENT.

#### NOTIFICATION.

*The 11th March 1940.*

**No. 1720-A.**—The services of Maulavi Sirajuddin Ahmad, Sub-Deputy Collector,

which were placed at the disposal of the Development Department for a period of two years in notification no. 6185-A., dated the 22nd May 1937 and for a further period of six months in notification no. 5205-A., dated the 18th July 1939, will continue to remain at the disposal of that Department for a further period of two years.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

### OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR- GENERAL OF PRISONS.

#### NOTIFICATION.

*The 8th/9th March 1940.*

**No. 1261-Jls.**—Dr. P. V. Jaganath Rao, M.B., B.S., made over charge of the Russelkonda Special Sub-jail to Dr. Dhirendranath Ghosh, M.B., B.S., in the forenoon of the 29th February 1940.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Inspector-General of Prisons, Orissa.*

### OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION.)

#### NOTIFICATIONS.

*The 11th March 1940.*

**No. 670—XL-2/40-Regn.**—Sri Fakir Charan Pradhan, officiating Sub-Registrar of Jaleswar in the district of Balasore, is granted leave on average pay for eight days, with effect from the 12th March 1940, under rule 6 of the Orissa Leave Rules, 1939.

*The 11th March 1940.*

**No. 671—XL-2/40-Regn.**—Sri Ramesh Chandra Satpathi, Sub-Registrar on probation attached to the Sadr Registration Office, Balasore, is appointed to be the Sub-Registrar of Jaleswar in the district of Balasore, with effect from the 12th March 1940, vice Sri Fakir Charan Pradhan, granted leave.

E. R. WOOD,

*Inspector-General of Registration.*

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**OFFICE OF THE SECRETARY TO GOVERNOR.**


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**NOTIFICATION.**

*The 12th March 1940.*

**No. 1144-S.G.**—The following notification, issued by the Private Secretary to His Excellency the Viceroy and published in the *Gazette of India*, dated the 9th March 1940, is republished for general information.

By order of the Governor,

J. BOWSTEAD,

*Secretary to H. E. the Governor.*

*New Delhi, the 4th March 1940.*

**No. 81-H.**—His Excellency the Viceroy has been pleased to confer the Indian Police Medal on the following officer:—

Name of officer and rank.	Statement of services for which the decoration has been conferred.
<b>ORISSA.</b>	
Laitary Patnaik, officiating Sub-Inspector of Police, Sambalpur district, Sambalpur.	Daitary Patnaik, officiating Sub-Inspector of Police attached to the Bargarh police-station, displayed conspicuous gallantry on the 4th of December 1939. While alone in the Marwaripara of Bargarh he heard an alarm and noticed a man armed with an axe making for Gandpara after committing a robbery. The officer immediately chased the man whilst a crowd merely looked on. As soon as the criminal found himself being pursued, he threw an axe at the officer from a distance of seven yards. This fortunately missed but did not deter the Sub-Inspector from continuing the pursuit and finally overpowering and arresting the ruffian.

This award is made for gallantry under regulation *d(i)* of the regulations governing the grant of the Indian Police Medal and consequently carries with it the special allowance admissible to officers of and below the rank of Inspector of Police.

J. G. LAITHWAITE,

*Private Secy. to H. E. the Viceroy.*

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**CO-OPERATIVE SOCIETIES.**


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**NOTIFICATION.**

*The 6th March 1940.*

**No. 2302.**—Whereas the winding up of the affairs of the Dengsargi Co-operative Society bearing registration no. 7/SM of 9th May 1927 in the district of Sambalpur ordered in notification no. 2872, dated the 29th July 1936, published in the *Orissa Gazette* of the 7th August 1936, is now complete, I hereby, in exercise of the power conferred by sub-section (8), section 44 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), cancel the registration of the said society.

S. C. ROY,

*Deputy Registrar, Co-operative Societies, Orissa.*

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**PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.**


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**NOTIFICATION.**

*The 9th March 1940.*

**No. 15-A.**—Sri Jagannath Mahanti, Munsif of Bhadrak in the judgeship of Cuttack-Sambalpur, is granted leave on average pay on medical certificate for one month and fifteen days under rules 150, 154 to 157 and 163 of the Orissa Service Code, with effect from the 16th January 1940.

By order of the High Court,

S. K. DAS,

*Registrar.*